

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.04.2018									30.04.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9423	0	0	121	121	0	0	85	85	9459
2	CIVIL SECOND APPEAL	4593	0	0	70	70	0	0	43	43	4620
3	EXECUTION FIRST APPEAL	60	0	0	0	0	0	0	1	1	59
4	EXECUTION SECOND APPEAL	11	0	0	0	0	0	0	0	0	11
5	CIVIL MISC. APPEAL	24659	0	50	485	535	0	61	263	324	24870
6	CIVIL REVISION	521	0	0	28	28	0	0	19	19	530
7	CIVIL REVIEW	630	0	21	41	62	0	15	20	35	657
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	75	0	24	0	24	0	18	0	18	81
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	45	0	4	0	4	0	0	0	0	49
12	INCOME TAX APPEAL	111	0	45	0	45	0	63	0	63	93
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	422	0	0	12	12	0	0	2	2	432
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	81	0	0	0	0	0	0	8	8	73
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	24	0	0	0	0	0	0	3	3	21
19	COMPANY APPLICATION	162	0	0	1	1	0	0	8	8	155
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	1	1	45
22	ELECTION PETITION	4	0	0	0	0	0	0	2	2	2
23	SPECIAL APPEAL (CIVIL)	61	0	1	0	1	0	3	0	3	59
24	SPECIAL APPEAL (WRITS)	1548	0	143	0	143	0	245	0	245	1446
25	CIVIL CONTEMPT	2605	0	67	258	325	0	98	258	356	2574
26	CIVIL WRITS	59640	0	103	2215	2318	0	213	1678	1891	60067
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	627	0	1	9	10	0	2	1	3	634
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	105354	0	459	3240	3699	0	718	2392	3110	105943
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	3	0	0	0	0	0	0	0	0	3
2	CRIMINAL APPEAL	20166	0	50	216	266	0	34	84	118	20314
3	CRIMINAL REVISION	6632	0	0	173	173	0	0	139	139	6666
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10578	0	0	688	688	0	0	1118	1118	10148
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	735	0	0	1371	1371	0	0	1488	1488	618
6	CRIMINAL CONTEMPT	20	0	0	0	0	0	1	0	1	19
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	34	0	24	0	24	0	29	0	29	29
9	CRIMINAL LEAVE TO APPEAL	878	0	24	27	51	0	12	91	103	826
10	CRIMINAL WRITS	646	0	38	84	122	0	53	57	110	658
	TOTAL (B)	39692	0	136	2559	2695	0	129	2977	3106	39281
	TOTAL (A+B)	145046	0	595	5799	6394	0	847	5369	6216	145224
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	93	0	0	8	8	0	0	14	14	87
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	185	0	0	18	18	0	0	24	24	179
4	CRIMINAL TRANSFER	42	0	0	4	4	0	0	9	9	37
	TOTAL (C)	320	0	0	30	30	0	0	47	47	303
	GRAND TOTAL (A+B+C)	145366	0	595	5829	6424	0	847	5416	6263	145527